

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.49/BB/ 2017	-	Admission	Rule-4 of I&B	Edelweiss Asset Reconstruction Co. Ltd. Vs BJN Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Samath Shreedhar	Applicant	
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Junior counsel for petitioner is present. Today, the matter is listed for admission. Objections is raised by the Registry. Junior counsel requested time for compliance and he further requested that the senior counsel will be coming from Bombay on 25.07.2017. He requested the matter to be listed on 25.07.2017.

List it on 25.07.2017.


MEMBER (J)